

**GOVERNMENT OF INDIA
STATISTICS AND PROGRAMME IMPLEMENTATION
LOK SABHA**

UNSTARRED QUESTION NO:5545
ANSWERED ON:10.05.2012
MPLAD FUND UTILISED FOR OTHER ACTIVITIES
Sugumar Shri K.

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) whether the Government has directed to allow Member of Parliaments (MPs) to spend their Local Area Development Fund for creating sports facilities in their respective constituencies;
- (b) if so, the details thereof;
- (c) whether the Government had received representations to include many other activities under MPLADS; and
- (d) if so, the details thereof and the reasons thereto?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE), MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND
MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a) Yes sir.

(b) Convergence of MPLADS funds has been permitted with Panchayat Yuva krida Aur Khel Abhiyan (PYKKA) and the Urban Sports Infrastructure Scheme (USIS) for creation of durable sports assets such as development of playfields including leveling of playgrounds in hilly areas, construction of boundary walls in projects from out of the shelf of PYKKA projects, construction of multi-purpose sports halls, athletic tracks, football, hockey turf, etc. as per provisions of the guidelines on MPLADS.

(c)&(d) Representation have been received in the Ministry from time to time with regard to inclusion of additional activities like purchase of books for schools/colleges and libraries, assistance to physically challenged people from MPLADS fund, assistance in the case of Natural and Man-made calamities, etc. These requests are examined in the Ministry and in the cases which are found feasible, subsequent modification, if any, in the guidelines are carried out. The latest modifications/circulars are available on the website: www.mplads.gov.in.

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